

National Company Law Tribunal

Allahabad Bench

CP NO 93/ALD/2016

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 02.03.2017

NAME OF THE COMPANY: Uttarakhand Parvatiya Aajiva Sanwardhan Co

SECTION OF THE COMPANIES ACT: U/S 441 of Company act of 2013

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>				
<u>2.</u>				

Order dated 02.03.2017

CA NO 93/ALD/2016 M/S Uttarakhand Parvatiya Aajiva Sanwardhan

Mr. Abhishek Mishra PCS represent the respondent company in the present matter.
However, a report of ROC is still awaited hence one more opportunity is given to
office of ROC to put fourth its objections ^{it} any to grant of permission for
compounding the offence alleged against the company.

If no reports/ comments received within stipulated period, this tribunal may infer ^{that}
^{the} central Government through office of the RD and ROC ^{is having} has no objection for ^e
permission for compounding the offence alleged.

The Matter be listed on 05.04.2017.

H.P Chaturvedi (Judicial Member)

Dated 02.03.2017

For report of
ROC
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